

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
FARIDKOT HOUSE, NEW DELHI  
Court No. 2  
CAUSE LIST**

**DATE: 10<sup>th</sup> September, 2014  
Time: 10:30AM**

**HON'BLE MR JUSTICE U.D. Salvi  
JUDICIAL MEMBER**

**HON'BLE Dr. G. K. Pandey  
EXPERT MEMBER**

**HON'BLE MR Ranjan Chatterjee  
EXPERT MEMBER**

S.No	Case No.	Parties	Counsel For Parties	Remark
<b>FOR HEARING</b>				
1.	Appeal No. 39/2014 & M.A.No.330/2014.	Sh. Vikas Jain Vs. Delhi Pollution Control Committee.	Mr. Pawanjit S. Bindra, & Ms. Sweta Priyadarshini Advs. For the Appellant. Mr. Narender Pal singh Adv., Adv. For Respondent-1.	
2.	Appeal No. 38/2014 & M.A.No.332/2014.	Sh. Mukesh Singhal Vs. Delhi Pollution Control Committee.	Mr. Pawanjit S. Bindra, & Ms. Sweta Priyadarshini Advs. For the Appellant. Mr. Narender Pal singh Adv., Adv. For Respondent-1. Mr. Abhishek, Adv. with Mr. S.L. Gundli, Sr. Law Officer CPCB	
3.	Appeal No. 33/2014 & M.A.No.312/2014 &M.A.No.313/2014.	Wazirpur Industrial Estate Welfare Society (Regd.) Vs. Delhi Pollution Control Committee.	Mr. Pawanjit S. Bindra Adv. For the Appellant. Mr. Narender Pal Singh, Adv. For R-1.	
4.	Original Application No. 159/2013 (M.A No. 762/2013, M.A No. 767/2013 & M.A No. 891/2013)	All India Lokadhikar Sangthan Vs. Govt. of NCT of Delhi & Ors.	Mr. R.S. Jena, Adv. and Dr. J. Samal, Advs. for the applicant. Mr. V.K. Tandon, Adv.for R- 1 Mr. Narender Pal Singh, Adv. for R-2 (DPCC). Mr. Rajiv Bansal and Kush Sharma, Advs. for R-4. Mr. Pinaki Misra, Sr. Adv. for Apex Chambers of Commerce Industry Ms. P.B. Singh, Adv. for R – 5 (MOEF).	
5.	Appeal No. 10/2014 M.A.No.139/2014	Pepsi Co. India Holdings Pvt. Ltd. Vs. Haryana State Pollution Control Board & Anr.	Mr. Rajeev Mehra, Sr. Adv & Mayank Mishra, Adv. for the Appellant. Mr. Narender Hooda, Sr. Adv. For R-1 & 2.	
6.	M.A.No.1079/2013 in R.A.No.07/2012 in Appeal No.23-28/2011	M/s Nagarjuna Construction Co. Ltd. & Anr. Vs	Ms. Parul Gupta & Mr. A.D. N. Rao, Adv. for Review Applicant. Mr. Raj Panjwani, Sr. Adv. For R-1.	

		T. Mohana Rao & Ors.	Mr. Mukesh Verma, Adv. For R-2. Mr. Ambuj Agrawal, Adv. & Ms. Akanksha, Adv. For R-10 & 11.	
7.	R.A.No.13/2014 in Appeal No.23-28/2011	M/s Nagarjuna Construction Co. Ltd. & Anr. Vs T. Mohana Rao & Ors.	Ms. Parul Gupta & Mr. A.D. N. Rao, Adv. for Review Applicant. Mr. Raj Panjwani, Sr. Adv. For R-1. Mr. Mukesh Verma, Adv. For R-2. Mr. Ambuj Agrawal, Adv. & Ms. Akanksha, Adv. For R-10 & 11.	
8.	Appeal No. 35/2014 & M.A.No.282/2014, M.A.No.283/2014 & M.A.No.353/2014	M/s Deepak Construction Co. Vs. Haryana State Pollution Control Board & Anr.	Mr. Umesh Sharma, Adv. For the Appellant. Mr. N.Hooda & Vineet Malik, Advs. for R-1 to 3. Ms. Puja Kalra and Mr. D.K. Singh, Advs. For R-4.	
9.	Appeal No. 43/2014 & M.A.No.375/2014	M/s Hindustan Coca-Cola Beverages Pvt. Ltd. Vs. U.P. Pollution Control Board.	Ms. Neha Gupta and Anisha Mitra, Advs. For the Appellant. Mr. Pradeep Mishra and Mr. Daleep K. Dhayani, Advs. For R-1. Mr. Prasouk Jain and Mr. B.V. Niren, Advs. For R-2.	

For order, cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)